

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-108/2011(Pt.)/4161/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Ajongba Imchen,
Registrar,
Gauhati High Court,
Kohima Bench.

Dated Guwahati, 9th May, 2024.

Sub:- **Casual Leave.**

Ref:- Your letter No. HC(K)01/2023/REG/245 dated 24.04.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 01.05.2024, along with station leave permission**, as prayed for. The Joint Registrar (Judicial) shall be in charge of the Office of the Registrar during your absence.

Yours faithfully,

SLI-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-108/2011(Pt.)/4162-4163/A, dated , 09-05-2024

Copy to:

1. The Joint Registrar (Judicial), Gauhati High Court, Kohima Bench.
- ✓ 2. The Project Manager, Gauhati High Court.

09/05/24

JT. REGISTRAR (VIGILANCE)

[Signature]